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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9097/2019

SHRI VIRENDER GOPAL

..... Petitioner

Through: Mr. Harshit Vashisht, Adv.

versus

DELHI DEVELOPMENT AUTHORITY AND ORS.

..... Respondents

Through: Mr. Nishit Agrawal and Mr. Harsh

Mishra, Advs. for respondent No.1. Mr. Sanjay Kr. Pathak, Adv. for LAC/R-2 with Ms. K. Kaomudi Kiran Pathak, Mr. Sunil Kumar, Mr. M.S.

Akhtar, Advs.

CORAM:

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HON'BLE MR. JUSTICE YASHWANT VARMA ORDER

21.02.2022

[VIA VIDEO CONFERENCING]

Learned counsel for the petitioner is granted six weeks' time to file a rejoinder affidavit. All other noticed respondents may also file their replies on or before the next date fixed.

List again on 07.04.2022.

YASHWANT VARMA, J.

FEBRUARY 21, 2022/neha